

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 371 OF 2017 IN
APPEAL NO. 343 OF 2016 &
IA NO. 752 OF 2016**

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Balarch Renewable Energy Pvt. Ltd.

... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Aditya Singh
Mr. Aamir Z. Khan for R-2

ORDER

**IA NO. 752 OF 2016
(Appln. for stay)**

List the application on **09.10.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**